

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **16.09.2022** (FRIDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble  
Mr. Naresh Salecha, Member (Technical)**

**For Judgment**

| S. No. | Case No.   | Name of the parties  | Counsel for Appellants | Counsel for Respondents  |
|--------|--|--|------------------------|--|
| 1.     | Comp App (AT)(INS) No.336/2021                           | V.S. Palanivel<br>Vs<br>P Sriram CS<br><br><b>With</b>                             | APR Associates         | Y. Suryanarayana   |
| 2.     | Comp App (AT)(INS) No.339/2021 (IA NO 701& 702/2021)     | V.S. Palanivel<br>Vs<br>P Sriram<br><br><b>With</b>                                | APR Associates         | Y. Suryanarayana -R1<br>Prerna Khatri - A.K. Mylsamy& Associates |
| 3.     | Comp App (AT)(INS) No.343/2021 (IA NO 709, 711&710/2021) | V.S. Palanivel<br>Vs<br>P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd. | APR Associates         | Y. Suryanarayana-R1<br>Prerna Khatri - A.K. Mylsamy& Associates  |

**For Hearing**

| S. No. | Case No.  | Name of the parties  | Counsel for Appellants  | Counsel for Respondents                          |
|--------|---|--|-------------------------|--|
| 4.     | Comp App (AT) (CH) No. 28/2021 & IA No 321/2021 | Hotel City Plaza P Ltd &Anr<br>Vs<br>Union of India Through the Regional Director (SR) Ministry of Corporate Affairs Chennai | K.S. Ravichandran       | Avinash Krishnan Ravi                            |
| 5.     | TA (AT)(CH) No.19/2021 In (IA.NO 292/2022)      | Meenachil Hotels & Resorts Pvt Ltd<br>Vs<br>Abraham Reji&Ors   | Mr. Vinay Mathew Joseph | Ms. Umayaparvathi R1 and R2<br>Mr. P.K. Biju- R9 |

**For Admission (After notice)**

| S. No. | Case No.   | Name of the parties   | Counsel for Appellants  | Counsel for Respondents   |
|--------|--|---|---|---|
| 6.     | Comp App (AT)(CH)(Ins) No. 143/2022 & IA No. 330/2022            | G. Sundharavadivelu<br>V<br>Indian Overseas Bank &anr   | T. Sai Krishnan   | Benjamin George   |
| 7.     | Comp App (AT)(CH)(Ins) No. 161/2021                              | Ajeesh Kumar S & 8 Ors<br>Vs<br>Kerala Industria Infrastructure Development Corporation & 3 Ors | Eshwar Sabapathy<br>Jayaraj   | Shivshankar<br>R.Panicker R-1<br>Vipin Warriar R2&R3<br>Notice served on R2-23/8/2022 |
| 8.     | Comp App (AT)(CH)(Ins) No. 105/2022 & IA No. 240/2022            | A. Shankar<br>Vs<br>Bank of India &Anr  | Harishankar Mani<br>Jerin Asher Sojan                               | T.Ravichandran R1<br>Notice served on<br>R2-7/04/2022                                 |
| 9.     | Comp App (AT)(CH)(Ins) No. 207/2022 & IA No 454/2022             | Chinna Rao & 3 Ors<br>Vs<br>Venkata Sivakumar&Ors   | Keerthikiran Murali   | Venkata Sivakumar   |
| 10.    | Comp App (AT)(CH)(Ins) No. 269/2022 & IA No 571,572,584,585/2022 | V.Venkata Sivakumar<br>Vs<br>IDBI Bank Ltd & 2 Ors  | Venkata Sivakumar   | NVS & Associates R1   |
| 11.    | TA No. 15/2021 (Comp App (AT) No.235/2020)                       | Thyagaraja<br>Vs<br>The Church of South India Trust Association & 11 others                     | Sriram Parakat<br>Mukund P Unny<br>Sreentath S<br>Ms. Vishnu Sankar | Adrian<br>Sheela<br>R1,R2,R3,R4,R5,R7<br>R8,R9,R10,R11(Vakalat Filed)                 |
| 12.    | Comp. App (AT)(CH)(Ins) No. 284/2021                             | NCC Infrastructure Holdings Ltd (NCCIHL)<br>Vs<br>TAQA India Power Ventures Ltd                 | Hema Srinivasan<br>N. Umayaparvathi                                 | P. Giridharan   |
| 13.    | Comp App(AT) No 66/2022 & IA No 712/2022                         | K. Vaidyalingam<br>V<br>S. K. Ganesan   | Hari Shankar Mani   | K.S.Ravichandran PCS<br>Manjula Devi R1-R4  |

|     |   |  |                   |  |
|-----|---|--|-------------------|--|
|     |   | <b>With</b>  |                   |  |
| 14. | Company Appeal(AT) No<br>67/2022 & 713/2022       | K. Vaidyalingam<br>V<br>SK Ganesh<br><br><b>With</b>       | Hari Shankar Mani | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 15. | Company Appeal(AT) No<br>68/2022 & IA No 714/2022 | K. Vaidyalingam<br>V<br>SK Ganesh<br><br><b>With</b>       | Hari Shankar Mani | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 16. | Company Appeal(AT) No<br>69/2022 & IA No 715/2022 | K. Subramani<br>V<br>SK Ganesh<br><br><b>With</b>          | S.M.Vivekanandh   | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 17. | Company Appeal(AT) No<br>70/2022&IA No 716/2022   | K. Subramani<br>V<br>S. K. Ganesan<br><br><b>With</b>      | S.M.Vivekanandh   | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 18. | Company Appeal(AT)No<br>71/2022&IA No 717/2022    | K. Subramani<br>V<br>S. K. Ganesan<br><br><b>With</b>      | S.M.Vivekanandh   | Manjula Devi R1-R4                         |
| 19. | Company<br>Appeal(AT)No72/2022&IA<br>No 718/2022  | K.Subramani<br>V<br>SK Ganesh and 6 Ors<br><br><b>With</b> | S.M.Vivekanandh   | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 20. | Company Appeal(AT) No<br>73/2022&IA No 719/2022   | K. Vaidyalingam<br>V<br>S. K. Ganesan<br><br><b>With</b>   | Hari Shankar Mani | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |

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|-----|--|--|-----------------|--|
| 21. | Company Appeal(AT)No 74/2022& IA No 720/2022             | C GOPAL<br>V<br>S.K. Ganesh<br><b>With</b> | Ananth Merathia | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 22. | Company Appeal(AT)No 75/2022 &IA No721/2022              | C GOPAL<br>V<br>S.K. Ganesh<br><b>With</b> | Ananth Merathia | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 23. | Company Appeal(AT)No78/2022&IA No 726,727/2022           | S. Arun<br>V<br>SK Ganesh<br><b>With</b>   | S.M.Vivekanandh | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 24. | Company Appeal(AT) No 80/2022& IA No 730/2022            | K. Subramani<br>V<br>SK Ganesh             | S.M.Vivekanandh | K.S.Ravichandran PCS<br>Manjula Devi R1-R4 |
| 25. | Comp App. (AT)(CH)(Ins) No. 220/2022& IA.No.476,765/2022 | P. Mohanraj<br>V<br>Axis Bank Limited      | T.K .Bhaskar,   | Vipin Warriar -R4                          |

**For Hearing**

| S. No. | Case No.   | Name of the parties                             | Counsel for Appellants    | Counsel for Respondents       |
|--------|--|---|---------------------------|-------------------------------|
| 26.    | Comp App (AT)(CH)(Ins) No. 85/2022 & IA No. 176,177 & 178/2022 | Senthil Kumar<br>Vs<br>State Bank of India &Anr | K. Moorthy<br>S.R. Sundar | K.Chandrasekaran for Caveator |

**Copy to:**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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